

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI**

Judges Roster

28/10/2024

Reg: **Judges Roster w.e.f. 01.11.2024 to 30.11.2024**

It is most respectfully proposed that the under-mentioned composition/sittings of Court-I & Court-II may be continued w.e.f. 01.11.2024 to 30.11.2024.

Court No.	Day(s) & Time	Bench	Assignment
Court-I [Electricity Bench]	Monday, Tuesday, Wednesday & Thursday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson AND Hon'ble Ms. Seema Gupta Technical Member (Electricity)	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I.
Court-I [Electricity Bench]	*Friday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson AND Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) *(Till hearing of part heard matters)	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I.
Court-I [Electricity Bench]	*Friday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	*(After hearing of part heard matters) Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson AND Hon'ble Ms. Seema Gupta Technical Member (Electricity)	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I.
Court-II [Electricity Bench]	Monday, Tuesday, Wednesday, Thursday & Friday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-II.

*** Friday**

The bench comprising of Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Mr. Sandesh Kumar Sharma, Technical Member I, will sit in court – I on every Friday at 10:30 AM, for the hearing of part heard matters. The bench comprising of Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Ms. Seema Gupta Technical Member will sit in Court -I after concluding the part heard matters or at 2:15 PM, whichever is earlier.

This issues with the approval of the competent authority.

Sd/-
(Registrar)

Cond...

Copy to:

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson

PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity)

PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity)

PPS to Hon'ble Mr. Virender Bhat, Judicial Member

PS to Ld. Registrar

Shri Jatin Chawla, Assistant

Smt. Preeti Kalsi, Steno.

Shri Jaiom, LDC

Shri Dhruv, Office Assistant (IT)

Notice Board